

what steps do the government propose to take to realise these bills?

**Shri Satya Narayan Sinha:** The statement is to some extent correct that out of these arrears, a large amount is due in Delhi and out of that perhaps more than fifty per cent is due from the ministries.... (*Interruptions*).

**Shri Ranga:** Why should not the Ministers pay your Ministry?

**Shri Satya Narayan Sinha:** We are pursuing the matter ..... (*Interruptions*). my dear friend.... (*Interruptions*).

**Shri Surendranath Dwivedy:** Sir, this is objectionable; he should address the Chair.

**Mr. Speaker:** The hon. Leader of the House is provoked by Members to address them directly. I have asked him not to do so.

**Shri A. P. Sharma:** Just now he said that connections are being disconnected. Why were not the connections cut off so far when the arrears are so heavy?

**Shri Jaganatha Rao:** Steps are being taken. I might inform the House that in Orissa and in Calcutta connections had been disconnected because arrears had not been paid in time.

#### Industrial Safety Conference

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- \*155. **Shri Ram Harkh Yadav:**  
**Shri Madhu Limaye:**  
**Shri Bagri:**  
**Shri Narayan Reddy:**  
**Shri Vishram Prasad:**  
**Shri Rameshwar Tanti:**  
**Shri Himatsingka:**  
**Shri Bhagwat Jha Anad:**  
**Shri M. L. Dwivedi:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Shri P. C. Borooah:**  
**Shrimati Savitri Nigam:**  
**Shri Shree Narayan Das:**  
**Shri Yashpal Singh:**  
**Shri R. S. Pandey:**  
**Shri Mohammad Elias:**

**Shri Sarjoo Pandey:**

**Shri Indrajit Gupta:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the results of the All-India Industrial Safety Conference held in Delhi on the 11th, 12th and 13th December, 1965;

(b) whether any new legislation or creation of a new machinery is contemplated to give effect to the decisions of the Conference; and

(c) if so, the details thereof?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan):** (a) The main object of the President's Conference on Industrial Safety was to highlight the importance of safety in industry by bringing together representatives of managements, workers, Government and others engaged in research and training in safety and in occupational health problems. The conference divided itself into six working groups. The main recommendations of the conference are as follows:—

- (i) The responsibility for safety is that of management with the active and full co-operation of workers and with the sanction and support of the Government. The consensus of opinion was in favour of setting up a National Safety Council of India with adequate representation of all interests. The details of the proposed Council were left for discussion at a meeting of a tripartite body like the Standing Labour Committee.
- (ii) Occupational Health Services at places of employment should be set up.

(b) Yes. It is proposed to set up a National Safety Council of India to cater to the interests of industries and occupations other than mining for which a National Council already exists.

(c) A statement is laid on the Table of the HZouse. [Placed in Library See No. LT-5841/66.]

श्री राम हरल्ल यादव: माननीय मिनिस्टर साहब के स्टेटमेंट से मालूम होता है कि इस नेशनल काँसिल में चासीस से पचास तक मेम्बरान रहेंगे। मैं यह जनना चाहता हूँ क्या इस नेशनल काँसिल ने यह तय कर लिया है कि बरकर्स और एम्पलाइज की जानिब से कितने नुमायंदे इस में रहेंगे और कितने नुमायंदे मैनेजमेंट की तरफ से रहेंगे।

Mr. Speaker: Someone should answer.

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): It has been given in the statement itself that on the governing body.....

Mr. Speaker: If it is given in the statement, then he need not proceed further.

श्री राम हरल्ल यादव: इस स्टेटमेंट से मालूम होता है कि मेम्बरान की मजदूरी तादाद चासीस से पचास रखी गई है, लेकिन उनकी प्रोबोशन के बारे में नहीं बताया गया है। ट्रिपार्टीट काँसिल में यह वाजेह नहीं किया गया है कि बरकर्स और मैनेजमेंट की तरफ से कितने-कितने नुमायंदे होंगे। मैं यह प्रोपोजन जानना चाहता हूँ।

श्री जगजीवन राम: गवर्निंग बाडी में बराबर-बराबर मेम्बर होंगे—घाठ एम्पलायर्स के, घाठ एम्पलाइज के और घाठ गवर्नमेंट के होंगे और बाकी इंडिपेंडेंट होंगे।

श्री बालगोत्री: क्या संजी महोदय यह ज्ञान की कृपा करेंगे कि 196६ में कितने मजदूर काम करते हुए मरे और उन के बारिसान को कितना मुआवजा मिला ?

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श्री जगजीवन राम: इसके लिये नोटिस की जरूरत होगी लेकिन विभिन्न रिपोर्टों में इस बारे में ज्यादातर सूचना उप जाती है।

श्री इ.० प्र० शर्मा: इस काँसिल में मजदूरों को जो प्रतिनिधित्व होगा, क्या वह भाग-इंशिया ट्रेड यूनियन एक्जाम्प्लेन्स, मजदूरों के संगठनों की संख्या के आधार पर होगा या फ़िक्सी दूसरे आधार पर होगा ?

श्री जगजीवन राम: श्रमिकों के जो चारों केन्द्रीय प्रतिष्ठान हैं, जैसे और स्थानों पर उन का प्रतिनिधित्व होता है, वैसे ही यहाँ पर भी होगा।

श्री ए.० ला० द्विवेदी: सचन पटल पर जो बयान रखा गया है, इस में बताया गया है "दि कमेटी एक्क्यूज आफ दि प्रोपोजन टू सेंट अप ए नेशनल सेफ्टी काँसिल एंड लैफ्ट इट टु गवर्नमेंट टु वर्क घाउट दि डीटेल्स" मैं यह जानना चाहता हूँ कि क्या गवर्नमेंट ने डीटेल्स तैयार की है, यदि हाँ, तो वे क्या हैं और दूसरा प्रश्न यह है कि . . .

अध्यक्ष महोदय: एक प्रश्न ही रहने दें।

श्री ए.० ला० द्विवेदी: . . . प्रश्न में यह पूछा गया था कि क्या कोई लेजिस्लेशन बनाया जायेगा, लेकिन इस का उत्तर नहीं दिया गया है।

श्री जगजीवन राम: अगर माननीय सदस्य ने यह स्टेटमेंट पढ़ लिया होता तो इन प्रश्नों की आवश्यकता न होती।

श्री ए.० ला० द्विवेदी: मैंने उस को पढ़ लिया है।

अध्यक्ष महोदय: अगर स्टेटमेंट में यह इन्फर्मेशन दी गई है, तो जवाब देने की जरूरत नहीं है।

श्री म० सा० द्विवेदी : मैं यह जनना चाहता हूँ कि क्या गवर्नमेंट ने डीटेल्स तैयार की हैं क्योंकि वे इस स्टेटमेंट में नहीं दी गई हैं। प्रम्यक्स महोदय, मैं इस स्टेटमेंट को पढ़ कर तैयार हो कर आया हूँ।

प्रम्यक्स महोदय : मिनिस्टर साहब कहते हैं कि यह इन्फॉर्मेशन स्टेटमेंट में है।

श्री म० सा० द्विवेदी : मैं भी सच कहूँ और वह भी सच है। अब आप ही इस बात का निर्णय कीजिए कि क्या यह इन्फॉर्मेशन दी गई है।

प्रम्यक्स महोदय : आप मुझे इस बारे में लिख कर दीजिये। मैं बाद में फैसला करूँगा।

Shri S. C. Samanta: When the National Safety Council will be registered and begins to function, may I know whether it will deal with the safety measures in coalmines, railways and airways also?

Shri Jagjivan Ram: It has been stated in the statement itself that it will be for industries other than the coal industry for which a National Safety Council already exists, and for the railways they have their own arrangements. Therefore, it will be for industries other than coalmines and the railways.

#### Closure of Industries due to Shortage of Raw Material

\*156. Shri R. G. Dubey:  
Shri Sidheshwar Prasad:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that the Committee set up by his Ministry has discussed the question about the crisis created by the closure of some of the textile industrial units and also engineering nonferrous metals and electrical industries owing to the paucity of raw materials and shortage of foreign exchange; and

(b) if so, what exact measures his Ministry is contemplating to meet the problem of retrenchment resulting in the unemployment of large section of labour in different industrial units?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. E. Chavan): (a) Yes, Sir.

(b) The Government have made all possible efforts to avoid closure of Industrial units. Textile units which have closed down or are about to close down are taken over, after due investigation, under the Industries (Development & Regulation) Act. In regard to closures caused by shortage of imported raw materials steps have been taken to effect an equitable distribution of scarce raw materials, to formulate import substitution programmes and to expand the indigenous fabrication of machinery and components.

At the recent session of the Standing Labour Committee it was agreed that in cases of closure and mass retrenchment there should be three months' notice to the workers as well as to the Government and that in cases of lay-off one month's notice should be given except where the giving of such notice was not possible owing to exigencies beyond the control of the employer.

Shri R. G. Dubey: May I know if these textile units have been closed due to mismanagement in the units or because of the credit squeeze by the Reserve Bank? What is the extent of unemployment?

Shri D. E. Chavan: It is on account of financial difficulties and also in certain cases because of mismanagement. Unemployment would be about 20,000 workers.

Shri R. G. Dubey: The closure of non-ferrous units leads to unemployment in other sectors of the industry. Is government aware of this and the need to provide the necessary foreign exchange for importing the raw materials? Otherwise, it will create a chain of unemployment.